GOVERNMENT OF INDIA MINISTRY OF EDUCATION DEPARTMENT OF SCHOOL EDUCATION & LITERACY

LOK SABHA

UNSTARRED QUESTION NO. 3007 TO BE ANSWERED ON 15 03 2021

Funds For National Literacy Mission

†3007. SHRI VIJAY KUMAR:

Will the Minister of EDUCATION be pleased to state:

- (a) the details of the fund sanctioned/spent under National Literacy Mission (NLM) during the last 3 years and in current year State/UT-wise;
- (b) the achievement made so far under the scheme;
- (c) whether the Government has any proposal to provide assistance to those States having lower adult literacy rate among females and to check high dropout rate in school education;
- (d) if so, the details thereof; and
- (e) the financial assistance provided by the Central Government for attaining 100 per cent literacy during the last 3 years and in the current year, State/UT-wise?

ANSWER

MINISTER OF EDUCATION (SHRI RAMESH POKHRIYAL 'NISHANK')

(a) & (b) The scheme of Saakshar Bharat, the latest version of National Literacy Mission was implemented in the rural areas of 404 districts in 26 States and one UT, that had adult female literacy rate of 50 per cent and below as per Census 2001, including left wing extremism affected districts, irrespective of their literacy rates, with special focus on women and other disadvantaged groups, since October 2009. The scheme was extended upto 31.03.2018. A statement indicating details of State/UT-wise funds sanctioned/ released under the Saakshar Bharat scheme in 2017-18 and 2018-19 is at **Annexure-I**. During the implementation of Saakshar Bharat scheme, against the overall target of making 7 crore adult non-literates as literates, around 7.64 crore learners, having passed the biannual Basic Literacy Assessment Tests conducted by National Institute of Open Schooling (NIOS) between August, 2010 to March, 2018, were certified as literates. During 2019-20, there was no scheme of Adult Education under implementation.

A new scheme of Adult Education "Padhna Likhna Abhiyaan" is under implementation during the current financial year 2020-21, with a target of making 57 lakh

adult non-literates as literates. A statement indicating details of State/UT-wise funds sanctioned/ released under the Padhna Likhna Abhiyaan during the current financial year 2020-21 is at **Annexure-II**.

In addition, the Department of School Education and Literacy has launched the Samagra Shiksha - an Integrated Scheme for School Education as a Centrally Sponsored Scheme with effect from the financial year 2018-19. This programme subsumes the three erstwhile Centrally Sponsored Schemes of Sarva Shiksha Abhiyan (SSA), Rashtriya Madhyamik Shiksha Abhiyan (RMSA) and Teacher Education (TE). Samagra Shiksha is an overarching programme for the school education sector extending from pre-school to class XII and aims to ensure inclusive and equitable quality education at all levels of school education.

(c) & (d) The new Centrally Sponsored Scheme of Adult Education namely Padhna Likhna Abhiyaan (PLA) is under implementation during 2020-21 covering, among others, districts with female literacy rates less than 60 per cent as per latest Census.

Under Centrally Sponsored Scheme of Samagra Shiksha, financial assistance is provided to the States and UTs for various activities to reduce number of dropouts, which include opening/ strengthening of new schools upto senior secondary level, construction of school buildings & additional classrooms, setting up, up-gradation and running of Kasturba Gandhi Balika Vidyalayas, setting up of residential schools/ hostels, free uniforms, free text books, transport allowance and undertaking enrolment drives, residential as well as non residential trainings, Seasonal Hostels/ residential camps etc. Financial assistance is also provided for Inclusive Education of children with special needs. Also, Mid-Day meal is provided to students at the elementary level of education.

(e) As mentioned in National Education Policy 2020, Government of India is committed to expedite the all-important aim of achieving 100% literacy as soon as possible by strong and innovative government initiatives for adult education - in particular, to facilitate community involvement and the smooth and beneficial integration of technology.

A statement indicating details of State/UT-wise funds sanctioned/ released for achieving higher level of literacy rate under the Saakshar Bharat scheme during 2017-18 and 2018-19 and under the "Padhna Likhna Abhiyaan" scheme during the current financial year 2020-21 are at **Annexure-II** and **Annexure-II** respectively.

STATEMENT REFERRED TO IN REPLY TO PART (a) & (e) OF THE LOK SABHA UNSTARRED QUESTION NO. 3007 FOR 15.03.2021 ASKED BY SHRI VIJAY KUMAR, HON'BLE MEMBER OF PARLIAMENT REGARDING "FUNDS FOR NATIONAL LITERACY MISSION".

State/UT-wise and year-wise details of central share released in 2017-18 and 2018-19 under Saakshar Bharat scheme

(Rs. in lakh)

Sl.	Name of State/UT	Central Share released	
No.		2017-18	2018-19*
1	Andhra Pradesh	1874	0
2	Arunachal Pradesh	234	579.88
3	Assam	1033.2	0
4	Bihar	0	525
5	Chhattisgarh	1248	0
6	Haryana	499.2	0
7	Himachal Pradesh	46.8	0
8	Jammu & Kashmir	2347.2	264.65
9	Jharkhand	0	600
10	Karnataka	312	0
11	Madhya Pradesh	1725.25	414.64
12	Maharashtra	0	1794.8
13	Manipur	117	20.46
14	Odisha	314.76	0
15	Rajasthan	2097.6	0
16	Sikkim	0	8.05
17	Tamil Nadu	796.8	0
18	Telangana	2496	0
19	Uttar Pradesh	3744	0
20	Uttarakhand	0	245.48
21	West Bengal	283.9	0
Total		19167.71	4452.97

^{*} Amount released for making payment of committed liabilities upto 31.03.2018.

STATEMENT REFERRED TO IN REPLY TO PART (a) & (e) OF THE LOK SABHA UNSTARRED QUESTION NO. 3007 FOR 15.03.2021 ASKED BY SHRI VIJAY KUMAR, HON'BLE MEMBER OF PARLIAMENT REGARDING "FUNDS FOR NATIONAL LITERACY MISSION".

State/UT-wise details of central share released during the current financial year 2020-21 under Padhna Likhna Abhiyaan

(Rs. in lakh)

S. No. Name of States/UTs Total Amount Released 1 Andhra Pradesh 444.60 2 Arunachal Pradesh 113.38 3 Assam 326.25 4 Bihar 578.00 5 Chattisgarh 351.00 6 Gujarat 217.80 7 Haryana 150.60 8 Himachal Pradesh 225.90 9 Jharkhand 284.00 10 Karnataka 444.60 11 Kerala 284.23 12 Madhya Pradesh 445.00 13 Manipur 113.40 14 Meghalaya 113.40 15 Mizoram 85.49 16 Nagaland 113.40 17 Odisha 284.00 18 Punjab 70.20 18 Punjab 70.20 19 Rajasthan 578.28 20 Sikkim 45.90 21 Tamil Nadu <th></th> <th>I</th> <th>(Rs. in lakh)</th>		I	(Rs. in lakh)
2 Arunachal Pradesh 113.38 3 Assam 326.25 4 Bihar 578.00 5 Chattisgarh 351.00 6 Gujarat 217.80 7 Haryana 150.60 8 Himachal Pradesh 225.90 9 Jharkhand 284.00 10 Karnataka 444.60 11 Kerala 284.23 12 Madhya Pradesh 445.00 13 Manipur 113.40 14 Meghalaya 113.40 15 Mizoram 85.49 16 Nagaland 113.40 17 Odisha 284.00 18 Punjab 70.20 19 Rajasthan 578.28 20 Sikkim 45.90 21 Tamil Nadu 431.40 22 Telangana 310.80 23 Tripura 113.40 24 Uttar Pradesh 578.00 25 Uttakhand 426.00 26	S. No.	Name of States/UTs	Total Amount Released
3 Assam 326.25 4 Bihar 578.00 5 Chattisgarh 351.00 6 Gujarat 217.80 7 Haryana 150.60 8 Himachal Pradesh 225.90 9 Jharkhand 284.00 10 Karnataka 444.60 11 Kerala 284.23 12 Madhya Pradesh 445.00 13 Manipur 113.40 14 Meghalaya 113.40 15 Mizoram 85.49 16 Nagaland 113.40 17 Odisha 284.00 18 Punjab 70.20 19 Rajasthan 578.28 20 Sikkim 45.90 21 Tamil Nadu 431.40 22 Telangana 310.80 23 Tripura 113.40 24 Uttar Pradesh 578.00 25 Uttarkhand 426.00 26 Andama & Nicobar Islands 94.50 27 <td></td> <td>Andhra Pradesh</td> <td>444.60</td>		Andhra Pradesh	444.60
4 Bihar 578.00 5 Chattisgarh 351.00 6 Gujarat 217.80 7 Haryana 150.60 8 Himachal Pradesh 225.90 9 Jharkhand 284.00 10 Karnataka 444.60 11 Kerala 284.23 12 Madhya Pradesh 445.00 13 Manipur 113.40 14 Meghalaya 113.40 15 Mizoram 85.49 16 Nagaland 113.40 17 Odisha 284.00 18 Punjab 70.20 19 Rajasthan 578.28 20 Sikkim 45.90 21 Tamil Nadu 431.40 22 Telangana 310.80 23 Tripura 113.40 24 Uttar Pradesh 578.00 25 Uttarakhand 426.00 26 Andaman & Nicobar Islands 94.50 27 Chandigarh 95.00 <td< th=""><td>2</td><td>Arunachal Pradesh</td><td>113.38</td></td<>	2	Arunachal Pradesh	113.38
5 Chattisgarh 351.00 6 Gujarat 217.80 7 Haryana 150.60 8 Himachal Pradesh 225.90 9 Jharkhand 284.00 10 Karnataka 444.60 11 Kerala 284.23 12 Madhya Pradesh 445.00 13 Manipur 113.40 14 Meghalaya 113.40 15 Mizoram 85.49 16 Nagaland 113.40 17 Odisha 284.00 18 Punjab 70.20 18 Punjab 70.20 19 Rajasthan 578.28 20 Sikkim 45.90 21 Tamil Nadu 431.40 22 Telangana 310.80 23 Tripura 113.40 24 Uttar Pradesh 578.00 25 Uttarkhand 426.00 26 Andaman & Nicobar Islands	3	Assam	326.25
6 Gujarat 217.80 7 Haryana 150.60 8 Himachal Pradesh 225.90 9 Jharkhand 284.00 10 Karnataka 444.60 11 Kerala 284.23 12 Madhya Pradesh 445.00 13 Manipur 113.40 14 Meghalaya 113.40 15 Mizoram 85.49 16 Nagaland 113.40 17 Odisha 284.00 18 Punjab 70.20 19 Rajasthan 578.28 20 Sikkim 45.90 21 Tamil Nadu 431.40 22 Telangana 310.80 23 Tripura 113.40 24 Uttar Pradesh 578.00 25 Uttarakhand 426.00 26 Andaman & Nicobar Islands 94.50 27 Chandigarh 95.00 28 Dadra & Nagar Havel	4	Bihar	578.00
7 Haryana 150.60 8 Himachal Pradesh 225.90 9 Jharkhand 284.00 10 Karnataka 444.60 11 Kerala 284.23 12 Madhya Pradesh 445.00 13 Manipur 113.40 14 Meghalaya 113.40 15 Mizoram 85.49 16 Nagaland 113.40 17 Odisha 284.00 18 Punjab 70.20 19 Rajasthan 578.28 20 Sikkim 45.90 21 Tamil Nadu 431.40 22 Telangana 310.80 23 Tripura 113.40 24 Uttar Pradesh 578.00 25 Uttarakhand 426.00 26 Andaman & Nicobar Islands 94.50 27 Chandigarh 95.00 28 Dadra & Nagar Haveli and Daman & Diu 116.50 29	5	Chattisgarh	351.00
8 Himachal Pradesh 225.90 9 Jharkhand 284.00 10 Karnataka 444.60 11 Kerala 284.23 12 Madhya Pradesh 445.00 13 Manipur 113.40 14 Meghalaya 113.40 15 Mizoram 85.49 16 Nagaland 113.40 17 Odisha 284.00 18 Punjab 70.20 19 Rajasthan 578.28 20 Sikkim 45.90 21 Tamil Nadu 431.40 22 Telangana 310.80 23 Tripura 113.40 24 Uttar Pradesh 578.00 25 Uttarakhand 426.00 26 Andaman & Nicobar Islands 94.50 27 Chandigarh 95.00 28 Dadra & Nagar Haveli and Daman & Diu 116.50 29 Jammu & Kashmir 105.30	6	Gujarat	217.80
9 Jharkhand 284.00 10 Karnataka 444.60 11 Kerala 284.23 12 Madhya Pradesh 445.00 13 Manipur 113.40 14 Meghalaya 113.40 15 Mizoram 85.49 16 Nagaland 113.40 17 Odisha 284.00 18 Punjab 70.20 19 Rajasthan 578.28 20 Sikkim 45.90 21 Tamil Nadu 431.40 22 Telangana 310.80 23 Tripura 113.40 24 Uttar Pradesh 578.00 25 Uttarakhand 426.00 26 Andaman & Nicobar Islands 94.50 27 Chandigarh 95.00 28 Dadra & Nagar Haveli and Daman & Diu 116.50 29 Jammu & Kashmir 105.30 30 Lakshadweep 32.06 31 Ladakh 51.00 32 NCT of Delhi 43.	7	Haryana	150.60
10 Karnataka 444.60 11 Kerala 284.23 12 Madhya Pradesh 445.00 13 Manipur 113.40 14 Meghalaya 113.40 15 Mizoram 85.49 16 Nagaland 113.40 17 Odisha 284.00 18 Punjab 70.20 19 Rajasthan 578.28 20 Sikkim 45.90 21 Tamil Nadu 431.40 22 Telangana 310.80 23 Tripura 113.40 24 Uttar Pradesh 578.00 25 Uttarakhand 426.00 26 Andaman & Nicobar Islands 94.50 27 Chandigarh 95.00 28 Dadra & Nagar Haveli and Daman & Diu 116.50 29 Jammu & Kashmir 105.30 30 Lakshadweep 32.06 31 Ladakh 51.00 32 NCT of Delhi 43.80 33 Puducherry 75	8	Himachal Pradesh	225.90
11 Kerala 284.23 12 Madhya Pradesh 445.00 13 Manipur 113.40 14 Meghalaya 113.40 15 Mizoram 85.49 16 Nagaland 113.40 17 Odisha 284.00 18 Punjab 70.20 19 Rajasthan 578.28 20 Sikkim 45.90 21 Tamil Nadu 431.40 22 Telangana 310.80 23 Tripura 113.40 24 Uttar Pradesh 578.00 25 Uttarakhand 426.00 26 Andaman & Nicobar Islands 94.50 27 Chandigarh 95.00 28 Dadra & Nagar Haveli and Daman & Diu 116.50 29 Jammu & Kashmir 105.30 30 Lakshadweep 32.06 31 Ladakh 51.00 32 NCT of Delhi 43.80 33 Puducherry 75.57	9	Jharkhand	284.00
12 Madhya Pradesh 445.00 13 Manipur 113.40 14 Meghalaya 113.40 15 Mizoram 85.49 16 Nagaland 113.40 17 Odisha 284.00 18 Punjab 70.20 19 Rajasthan 578.28 20 Sikkim 45.90 21 Tamil Nadu 431.40 22 Telangana 310.80 23 Tripura 113.40 24 Uttar Pradesh 578.00 25 Uttarakhand 426.00 26 Andaman & Nicobar Islands 94.50 27 Chandigarh 95.00 28 Dadra & Nagar Haveli and 116.50 Daman & Diu 105.30 30 Lakshadweep 32.06 31 Ladakh 51.00 32 NCT of Delhi 43.80 33 Puducherry 75.57	10	Karnataka	444.60
13 Manipur 113.40 14 Meghalaya 113.40 15 Mizoram 85.49 16 Nagaland 113.40 17 Odisha 284.00 18 Punjab 70.20 19 Rajasthan 578.28 20 Sikkim 45.90 21 Tamil Nadu 431.40 22 Telangana 310.80 23 Tripura 113.40 24 Uttar Pradesh 578.00 25 Uttarakhand 426.00 26 Andaman & Nicobar Islands 94.50 27 Chandigarh 95.00 28 Dadra & Nagar Haveli and Daman & Diu 116.50 29 Jammu & Kashmir 105.30 30 Lakshadweep 32.06 31 Ladakh 51.00 32 NCT of Delhi 43.80 33 Puducherry 75.57	11	Kerala	284.23
13 Manipur 113.40 14 Meghalaya 113.40 15 Mizoram 85.49 16 Nagaland 113.40 17 Odisha 284.00 18 Punjab 70.20 19 Rajasthan 578.28 20 Sikkim 45.90 21 Tamil Nadu 431.40 22 Telangana 310.80 23 Tripura 113.40 24 Uttar Pradesh 578.00 25 Uttarakhand 426.00 26 Andaman & Nicobar Islands 94.50 27 Chandigarh 95.00 28 Dadra & Nagar Haveli and Daman & Diu 116.50 29 Jammu & Kashmir 105.30 30 Lakshadweep 32.06 31 Ladakh 51.00 32 NCT of Delhi 43.80 33 Puducherry 75.57	12	Madhya Pradesh	445.00
15 Mizoram 85.49 16 Nagaland 113.40 17 Odisha 284.00 18 Punjab 70.20 19 Rajasthan 578.28 20 Sikkim 45.90 21 Tamil Nadu 431.40 22 Telangana 310.80 23 Tripura 113.40 24 Uttar Pradesh 578.00 25 Uttarakhand 426.00 26 Andaman & Nicobar Islands 94.50 27 Chandigarh 95.00 28 Dadra & Nagar Haveli and Daman & Diu 116.50 29 Jammu & Kashmir 105.30 30 Lakshadweep 32.06 31 Ladakh 51.00 32 NCT of Delhi 43.80 33 Puducherry 75.57	13	<u> </u>	113.40
16 Nagaland 113.40 17 Odisha 284.00 18 Punjab 70.20 19 Rajasthan 578.28 20 Sikkim 45.90 21 Tamil Nadu 431.40 22 Telangana 310.80 23 Tripura 113.40 24 Uttar Pradesh 578.00 25 Uttarakhand 426.00 26 Andaman & Nicobar Islands 94.50 27 Chandigarh 95.00 28 Dadra & Nagar Haveli and Daman & Diu 116.50 29 Jammu & Kashmir 105.30 30 Lakshadweep 32.06 31 Ladakh 51.00 32 NCT of Delhi 43.80 33 Puducherry 75.57	14	Meghalaya	113.40
17 Odisha 284.00 18 Punjab 70.20 19 Rajasthan 578.28 20 Sikkim 45.90 21 Tamil Nadu 431.40 22 Telangana 310.80 23 Tripura 113.40 24 Uttar Pradesh 578.00 25 Uttarakhand 426.00 26 Andaman & Nicobar Islands 94.50 27 Chandigarh 95.00 28 Dadra & Nagar Haveli and Daman & Diu 116.50 29 Jammu & Kashmir 105.30 30 Lakshadweep 32.06 31 Ladakh 51.00 32 NCT of Delhi 43.80 33 Puducherry 75.57	15	Mizoram	85.49
18 Punjab 70.20 19 Rajasthan 578.28 20 Sikkim 45.90 21 Tamil Nadu 431.40 22 Telangana 310.80 23 Tripura 113.40 24 Uttar Pradesh 578.00 25 Uttarakhand 426.00 26 Andaman & Nicobar Islands 94.50 27 Chandigarh 95.00 28 Dadra & Nagar Haveli and Daman & Diu 116.50 29 Jammu & Kashmir 105.30 30 Lakshadweep 32.06 31 Ladakh 51.00 32 NCT of Delhi 43.80 33 Puducherry 75.57	16	Nagaland	113.40
19 Rajasthan 578.28 20 Sikkim 45.90 21 Tamil Nadu 431.40 22 Telangana 310.80 23 Tripura 113.40 24 Uttar Pradesh 578.00 25 Uttarakhand 426.00 26 Andaman & Nicobar Islands 94.50 27 Chandigarh 95.00 28 Dadra & Nagar Haveli and Daman & Diu 116.50 29 Jammu & Kashmir 105.30 30 Lakshadweep 32.06 31 Ladakh 51.00 32 NCT of Delhi 43.80 33 Puducherry 75.57	17	Odisha	284.00
20 Sikkim 45.90 21 Tamil Nadu 431.40 22 Telangana 310.80 23 Tripura 113.40 24 Uttar Pradesh 578.00 25 Uttarakhand 426.00 26 Andaman & Nicobar Islands 94.50 27 Chandigarh 95.00 28 Dadra & Nagar Haveli and Daman & Diu 116.50 29 Jammu & Kashmir 105.30 30 Lakshadweep 32.06 31 Ladakh 51.00 32 NCT of Delhi 43.80 33 Puducherry 75.57	18	Punjab	70.20
21 Tamil Nadu 431.40 22 Telangana 310.80 23 Tripura 113.40 24 Uttar Pradesh 578.00 25 Uttarakhand 426.00 26 Andaman & Nicobar Islands 94.50 27 Chandigarh 95.00 28 Dadra & Nagar Haveli and Daman & Diu 116.50 29 Jammu & Kashmir 105.30 30 Lakshadweep 32.06 31 Ladakh 51.00 32 NCT of Delhi 43.80 33 Puducherry 75.57	19	Rajasthan	578.28
22 Telangana 310.80 23 Tripura 113.40 24 Uttar Pradesh 578.00 25 Uttarakhand 426.00 26 Andaman & Nicobar Islands 94.50 27 Chandigarh 95.00 28 Dadra & Nagar Haveli and Daman & Diu 116.50 29 Jammu & Kashmir 105.30 30 Lakshadweep 32.06 31 Ladakh 51.00 32 NCT of Delhi 43.80 33 Puducherry 75.57	20	Sikkim	45.90
23 Tripura 113.40 24 Uttar Pradesh 578.00 25 Uttarakhand 426.00 26 Andaman & Nicobar Islands 94.50 27 Chandigarh 95.00 28 Dadra & Nagar Haveli and Daman & Diu 116.50 29 Jammu & Kashmir 105.30 30 Lakshadweep 32.06 31 Ladakh 51.00 32 NCT of Delhi 43.80 33 Puducherry 75.57	21	Tamil Nadu	431.40
23 Tripura 113.40 24 Uttar Pradesh 578.00 25 Uttarakhand 426.00 26 Andaman & Nicobar Islands 94.50 27 Chandigarh 95.00 28 Dadra & Nagar Haveli and Daman & Diu 116.50 29 Jammu & Kashmir 105.30 30 Lakshadweep 32.06 31 Ladakh 51.00 32 NCT of Delhi 43.80 33 Puducherry 75.57	22	Telangana	310.80
25 Uttarakhand 426.00 26 Andaman & Nicobar Islands 94.50 27 Chandigarh 95.00 28 Dadra & Nagar Haveli and Daman & Diu 116.50 29 Jammu & Kashmir 105.30 30 Lakshadweep 32.06 31 Ladakh 51.00 32 NCT of Delhi 43.80 33 Puducherry 75.57	23	Tripura	113.40
26 Andaman & Nicobar Islands 94.50 27 Chandigarh 95.00 28 Dadra & Nagar Haveli and Daman & Diu 116.50 29 Jammu & Kashmir 105.30 30 Lakshadweep 32.06 31 Ladakh 51.00 32 NCT of Delhi 43.80 33 Puducherry 75.57	24	Uttar Pradesh	578.00
27 Chandigarh 95.00 28 Dadra & Nagar Haveli and Daman & Diu 116.50 29 Jammu & Kashmir 105.30 30 Lakshadweep 32.06 31 Ladakh 51.00 32 NCT of Delhi 43.80 33 Puducherry 75.57	25	Uttarakhand	426.00
28 Dadra & Nagar Haveli and Daman & Diu 116.50 29 Jammu & Kashmir 105.30 30 Lakshadweep 32.06 31 Ladakh 51.00 32 NCT of Delhi 43.80 33 Puducherry 75.57	26	Andaman & Nicobar Islands	94.50
Daman & Diu 29 Jammu & Kashmir 105.30 30 Lakshadweep 32.06 31 Ladakh 51.00 32 NCT of Delhi 43.80 33 Puducherry 75.57	27	Chandigarh	95.00
30 Lakshadweep 32.06 31 Ladakh 51.00 32 NCT of Delhi 43.80 33 Puducherry 75.57	28		116.50
30 Lakshadweep 32.06 31 Ladakh 51.00 32 NCT of Delhi 43.80 33 Puducherry 75.57	29	Jammu & Kashmir	105.30
32 NCT of Delhi 43.80 33 Puducherry 75.57	30		
32 NCT of Delhi 43.80 33 Puducherry 75.57	31	Ladakh	51.00
33 Puducherry 75.57	—		
	33		
		Total	7,742.76
